

dure at purchase centres, effective supervision at the loading and unloading points, insistence on weighing and accounting of bags at the time of purchase, transportation and receipt, tightening up of security arrangements, award of appropriate punishment to the officials found guilty of negligence for misconduct etc.

DDA's Policy for Allotment of Houses and Plots to Affluent Society

3237. SHRI CHITTA MAHATA : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether DDA has derailed from its basic policy in allotting big constructed houses and plots to an affluent society ; and

(b) if so, the reasons therefor and if not, the number of big constructed houses and plots allotted so far to an affluent society ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) DDA has reported that its basic policy is to achieve planned development of Delhi and to cater to the housing needs mainly of persons belonging to weaker sections of society. This is being achieved by constructing houses which are allotted on no profit basis to the persons belonging to MIG, LIG and EWS categories. About 96% of the plots disposed of have been allotted to persons belonging to these categories, only 4% plots have been sold by auction to the higher income groups.

(b) Does not arise, in view of reply to part (a) above.

Maintenance of Sewerage System in DDA Colonies Transferred to MCD

3238. SHRI RAJNATH SONKAR SHASTRI :
SHRI JAGPAL SINGH :

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether according to the Delhi Municipal Corporation to whom the maintenance of sewerage system in DDA colonies has been recently transferred, the sewerage system is not only defective but is also non-functional ;

(b) if so, the details thereof and whether Government have made any inquiry into the laying of defective and non-functional sewerage system in DDA colonies for the purpose of fixing responsibility ; and

(c) if so, the result thereof and action taken by Government in the matter ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING, AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) The Municipal Corporation of Delhi has reported that Sewerage System has not been taken over recently in any colony built by the Delhi Development Authority. The last take over was as back as in 1981.

(b) and (c). Question does not arise.

**स्कूल ऑफ एप्लाइड रिसर्च, सांगली द्वारा
बैलगाड़ी के "माडल" में सुधार**

3239. श्री हेमवतीनन्दन बहुगुणा : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या स्कूल ऑफ एप्लाइड रिसर्च सांगली के वैज्ञानिकों ने बैलगाड़ी के पुराने "माडल" में कुछ उपयोगी सुधार किए हैं ;

(ख) यदि हां, तो किसानों को सुधरी हुई तथा मजबूत बैलगाड़ियां उपलब्ध कराने के लिए सरकार की क्या योजना है ;

(ग) अब तक किसानों को कितनी सुधरी हुई तथा मजबूत बैलगाड़ियां उपलब्ध कराई गई है ;

(घ) क्या सरकार बैलगाड़ियां खरीदने के लिए बैंकों से किसानों के लिए ऋणों की व्यवस्था करती